

Welfare Schemes

3599. SHRI N.S.V. CHITTHAN : Will the Minister of WELFARE be pleased to state:

(a) the details of the schemes meant for the welfare of poor, old people, widows and destitutes fully and partly financed by the Central Government;

(b) the number of persons benefited from these schemes during each of the last five years and the current year, State/Union territory-wise;

(c) the total funds allocated for these schemes; and

(d) the State given maximum grant under these schemes?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d) The information is being collected and will be placed on the Table of the House.

[*Translation*]

Loan to Farmers

3600. SHRI THAWAR CHAND GEHLOT : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of financial and physical targets fixed for providing loans at concessional rates to the small and marginal farmers under the Multi Agency System during 1994-95, 1995-96 and 1996-97;

(b) the financial and physical achievements made under the scheme during the said period, State-wise and year-wise; and

(c) the rates of interest of loans being provided under the scheme, State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No separate financial and physical target is fixed for providing loans at concessional rate of interest to small and marginal farmers. Moreover, as per the present policy, the interest rate to ultimate borrowers is determined on the basis of the quantum of loans issued and not on the basis of category of farmers.

(b) and (c) Does not arise.

[*English*]

Economic Package for North East States

3601. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of packages announced by the Prime Minister during his tours in the country till date;

(b) whether any high-powered Committee has been constituted to suggest the ways and means to implement these packages;

(c) the date of announcement of development package of Rs. 7,000 crore for the north-east; and

(d) the present position of the packages?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Statements I and II, one relating to the North-East and the other to Jammu & Kashmir, are enclosed.

Statement-I

(a) to (d) The Prime Minister had visited all the seven States of the North-East from October 22 to 27, 1996. On conclusion of the visit, PM announced certain New Initiatives for the North-Eastern Region. The key features of the New Initiatives are:—

1. All Central Ministries/Departments will earmark at least 10% of their budget for specific programme in the North Eastern States.
2. Full funding for ongoing projects.
3. Brahmaputra flood control projects to get 100% grant from the Centre.
4. Employment Assurance Scheme to be extended to all Blocks in the North Eastern States.
5. Improved credit flow to North Eastern States.
6. Full coverage of the North East through telecommunication and electronic media.
7. A new Industrial Policy will be evolved for the North-Eastern Region.
8. An integrated Tourism Development Plan will be drawn up.
9. A package of projects for each State at a total estimated cost of Rs. 6100 crores was announced.

These projects are being intensively monitored both by the Ministry of Home Affairs (NE Division) and the Special Cell created in the Prime Minister's Office.

The implementation of this has commenced and is expected to be fully implemented by the end of the 9th Five Year Plan.

Statement-II

Prime Minister, during his visit to Jammu & Kashmir on 13-14th February, 1997 announced following measures with

a view to accelerate the process of development and normalisation in Jammu & Kashmir:—

- The increased outlay of State Annual Plan 1996-97 of Rs. 1250 crores.
- The State Government will be enabled to have a reasonable outlay in 9th Five Year Plan.
- The Annual Plan of 1997-98 would be further enhanced and necessary support will be provided for this purpose so as to ensure that the plan outlay fixed for each year is protected and funds are also made available for meeting the non-plan gap in resources.
- Central Government would provide additional assistance to restore infrastructure damaged due to militancy. Nearly Rs. 1500 crores would be provided for the purpose of rural development and basic minimum services in the 9th Plan. The State Government would be authorised to debit restoration of damaged infrastructure to this amount.
- More towns in the State will be brought under Prime Minister Integrated Poverty Eradication Programme.
- Allocation of power from Central Projects would be increased from 600 MW to 876 MW to fully meet the power shortage in the State.
- Special funding mechanism including external assistance for implementation of projects like Protection and Development of Dal and other important lakes, masterplan for control of floods in the valley and action plan for improving the navigation and environmental aspects of Jhelum on the lines of Ganga Action Plan would be devised.
- Transportation of fertilisers in Jammu & Kashmir would be fully subsidised.

This is in addition to the other announcements of Prime Minister made in both Houses of Parliament on 23.07.1996 and 02.08.1996.

Follow-up action has been initiated for implementing the above mentioned announcements and the progress monitored regularly.

[Translation]

Death of Fish

3602. KUMARI UMA BHARATI :
SHRI PANKAJ CHOWDHARY :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are aware of the deaths of millions of fish in Mansar lake situated about 60 km. away from Jammu;

(b) if so, the reasons therefor; and

(c) the action taken against those found guilty for the same?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) A report from the Government of Jammu & Kashmir indicates that the Mansar Lake is associated with a place of worship and classified as a religious water body. The Fisheries Department of the State has no jurisdiction or administrative control over the lake. Small size fish of certain species with average weight of 1-2 grams died in large numbers. The depletion of oxygen in the lake owing to thermal stratification, and inadequate photosynthetic activity, due to cloudy days, was the main cause of death. Species of fish with secondary mode of respiratory mechanism, were not much affected. No sabotage is suspected.

(c) The question does not arise.

Share Holders of Super Bazar

3603. SHRI DATTA MEGHE : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of share holders of the Super Bazar;

(b) whether any dividend is being paid to them;

(c) if so, the dividend given during each of the last three years;

(d) if not, the reasons therefor;

(e) whether the Government provide any cash incentive to the share holders on the purchase of items from the Super Bazar;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) According to the information furnished by Super Bazar, Delhi, the number of share holders of the Super Bazar as on 28.2.1997 is 34127.